

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 22 of 2020

IN THE MATTER OF:

Harshita Chawla

...Appellant

Versus

Whatsapp Inc. and Facebook Inc

...Respondent

Present: -

For Appellant: Mr. Mr. Rakesh Munjal, Sr. Advocate with Ms. Ramisha Jain, Advocate.

For Respondent: Mr. Harish Salve and Mr. Amit Sibal, Sr. Advocates with Mr. Tejas Karia, Mr. Pavit Singh Katoch, Mr. Shashank Mishra, Mr. Akshi Rastogi, Mr. Naval Chopra, Advocates for R-1.

Mr. Rohan Arora, Ms. Anjali Kumar and Mr. Saksham Dhingra, Advocates for R-2.

Ms. Chandini Anand, Advocate for R-1&2.

Mr. Namanveer.

Ms. Shama Nargis (Deputy Director, CCI)

ORDER
(Virtual Mode)

20.01.2021 In this case, Written-Submissions have been filed on behalf of both the parties which is taken on record. Learned Counsel for the Appellant with the consent of parties list this case 'For Hearing' on **25th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)